

FORM G (EXTENDED)
INVITATION FOR EXPRESSION OF INTEREST FOR
MARSHALL BREEDERS PRIVATE LIMITED
OPERATING IN POULTRY FARMING AT NASHIK
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Marshall Breeders Private Limited CIN - U01222MH2000PTC124317 PAN - AACCM99333F
2. Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India - 422001
3. URL of website	No website
4. Details of place where majority of fixed assets are located	Nashik, Maharashtra
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Interim Resolution Professional/Resolution Professional at cirp.marshallbreeders@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10. Last date for receipt of expression of interest	31st August, 2024 (Originally - 29th July, 2024)
11. Date of issue of provisional list of prospective resolution applicants	10th September, 2024 (Originally - 8th August, 2024)
12. Last date for submission of objections to provisional list	15th September, 2024 (Originally - 13th August, 2024)
13. Date of issue of final list of prospective resolution applicants	25th September, 2024 (Originally - 23rd August, 2024)
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30th September, 2024 (Originally - 28th August, 2024)
15. Last date for submission of resolution plans	30th October, 2024 (Originally - 27th September, 2024)
16. Process email id to submit Expression of Interest	cirp.marshallbreeders@gmail.com

With Regards,
Sanjay Mahajan
Authorised IP/ Director,
Orion Resolution & Turnaround Private Limited
Resolution Professional of Marshall Breeders Private Limited
Registration No. of IPE- IBBI/IPE-0089/IPA-3/2023-24/50066
Registration No. as an IP - ICAI/IPE/0016
Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri - Kurla Road, Andheri East, Mumbai - 400069.
Registered Email Id of IPE: ipe@orionipe.com
Process specific e-mail ID for correspondence: cirp.marshallbreeders@gmail.com
AFA valid upto 21st November,2024
1st August, 2024 - Mumbai



